

ITEM NO.39

COURT NO.13

SECTION IV-B

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Petition(s) for Special Leave to Appeal (C) No(s). 8687/2012

DALIP RAM

Petitioner(s)

VERSUS

STATE OF PUNJAB .

Respondent(s)

WITH

SLP(C) No. 1668/2019 (IV-B)

(FOR

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 2813/2019

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 2814/2019

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 2817/2019

IA No. 2814/2019 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 2817/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 2813/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 34380/2012 (IV-B)

)

SLP(C) No. 34382/2012 (IV-B)

(SERVICE

FOR APPLICATION FOR SUBSTITUTION ON IA 111428/2023

FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 111429/2023

IA No. 111428/2023 - APPLICATION FOR SUBSTITUTION

IA No. 111429/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.)

SLP(C) No. 34381/2012 (IV-B)

)

SLP(C) No. 33833/2012 (IV-B)

)

SLP(C) No. 33831/2012 (IV-B)

)

SLP(C) No. 33998/2012 (IV-B)

)

SLP(C) No. 33832/2012 (IV-B)

)

SLP(C) No. 33764/2012 (IV-B)

)

SLP(C) No. 34678/2012 (IV-B)

)

SLP(C) No. 38532/2012 (IV-B)

)

SLP(C) No. 205-208/2014 (IV-B)

( FOR APPLICATION UNDER SECTION LV RULE 6 ON IA 212671/2023

IA No. 212671/2023 - APPLICATION UNDER SECTION LV RULE 6)

SLP(C) No. 22206-22209/2013 (IV-B)  
 )  
 SLP(C) No. 19680/2013 (IV-B)  
 )  
 SLP(C) No. 30491/2013 (IV-B)  
 (APPLICATION  
 FOR ON IA 1/2017  
 FOR APPLICATION FOR PERMISSION ON IA 194375/2023  
 IA No. 194375/2023 - APPLICATION FOR PERMISSION)  
 SLP(C) No. 488/2014 (IV-B)  
 (SERVICE  
 FOR ON IA 59896/2014  
 IA No. 146151/2023 - APPLICATION FOR SUBSTITUTION  
 IA No. 146153/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION  
 APPLN.)  
 SLP(C) No. 486/2014 (IV-B)  
 (SERVICE  
 FOR APPLICATION FOR RECTIFICATION ON IA 107402/2019  
 FOR EXEMPTION FROM FILING O.T. ON IA 138640/2022  
 IA No. 107402/2019 - APPLICATION FOR RECTIFICATION  
 IA No. 138640/2022 - EXEMPTION FROM FILING O.T.)  
 SLP(C) No. 36797/2013 (IV-B)  
 )  
 SLP(C) No. 6181/2014 (IV-B)  
 )  
 SLP(C) No. 17304-17305/2014 (IV-B)  
 )  
 SLP(C) No. 30271/2014 (IV-B)  
 )  
 S.L.P.(C)...CC No. 6152/2015 (IV-B)  
 (FOR  
 FOR CONDONATION OF DELAY IN FILING ON IA 1/2015  
 FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA  
 2/2015  
 FOR STAY APPLICATION ON IA 104480/2017  
 IA No. 1/2015 - CONDONATION OF DELAY IN FILING  
 IA No. 2/2015 - CONDONATION OF DELAY IN REFILING / CURING THE  
 DEFECTS  
 IA No. 104480/2017 - STAY APPLICATION)  
 SLP(C) No. 15510/2015 (IV-B)  
  
 IA No. 1/2015 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS  
 IA No. 3/2015 - INTERVENTION APPLICATION)  
 SLP(C) No. 17550-17552/2015 (IV-B)  
 (SLP(C)  
 FOR APPLICATION FOR SUBSTITUTION ON IA 4/2015  
 FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 5/2015  
  
 FOR APPLICATION FOR PERMISSION ON IA 194366/2023  
 IA No. 194366/2023 - APPLICATION FOR PERMISSION  
 IA No. 4/2015 - APPLICATION FOR SUBSTITUTION  
 IA No. 5/2015 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.)  
 SLP(C) No. 24350/2015 (IV-B)  
 (FOR  
 FOR [APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS] ON IA 3/2015

IA No. 3/2015 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS)  
SLP(C) No. 24357/2015 (IV-B)

(IA

FOR INTERVENTION APPLICATION ON IA 3/2016  
FOR EXEMPTION FROM FILING O.T. ON IA 4/2016

IA No. 4/2016 - EXEMPTION FROM FILING O.T.

IA No. 3/2016 - INTERVENTION APPLICATION)

Diary No(s). 12497/2017 (IV-B)

(IA No.98239/2018-CONDONATION OF DELAY IN FILING and IA  
No.98235/2018-APPLICATION FOR SETTING ASIDE ABETMENT and IA  
No.98232/2018-APPLICATION FOR SUBSTITUTION and IA No.98237/2018-  
PERMISSION TO FILE SLP/TP and IA No.98238/2018-CONDONATION OF  
DELAY IN FILING SUBSTITUTION APPLN. and IA No.98241/2018-  
CONDONATION OF DELAY IN REFILING

FRESH TAGGED MATTER

IA No. 98235/2018 - APPLICATION FOR SETTING ASIDE ABETMENT

IA No. 98232/2018 - APPLICATION FOR SUBSTITUTION

IA No. 98239/2018 - CONDONATION OF DELAY IN FILING

IA No. 98238/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION  
APPLN.

IA No. 98241/2018 - CONDONATION OF DELAY IN REFILING / CURING THE  
DEFECTS

IA No. 98237/2018 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 13391/2018 (IV-B)

(TO

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
64250/2018

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
64262/2018

FOR APPLICATION FOR TRANSPOSITION ON IA 15420/2019

IA No. 15420/2019 - APPLICATION FOR TRANSPOSITION

IA No. 64262/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 64250/2018 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 26164/2018 (IV-B)

(service

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
128142/2018

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
128153/2018

IA No. 128153/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 128142/2018 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 05-01-2024 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR

HON'BLE MR. JUSTICE RAJESH BINDAL

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Mr. Danish Saifi, Adv.  
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Ms. Bhagyashree, Adv.

Mr. Dinesh Verma, Adv.  
Mr. Rajat Sharma, Adv.  
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Mr. Abhishek Sahay, Adv.

Mr. Onkar Singh, Adv.

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Mr. Arjun Sain, Adv.

Ms. Akansha BIRTHARE, Adv.

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Mr. S.K. Rajera, Adv.

Mr. Akhileshwar Jha, Adv.

Ms. Ritika Raj, Adv.

Ms. Komal, Adv.

Ms. Niharika Dewivedi, Adv.

Mr. Anil Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 20.02.2024.

(POOJA SHARMA)  
COURT MASTER (SH)

(MATHEW ABRAHAM)  
COURT MASTER (NSH)